

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 553 of 2019

IN THE MATTER OF:

IDBI Bank

...Appellant

Versus

Ms. Mamta Binani & Ors.

...Respondents

Present

For Appellant: Mr. Abhinav Vashisht, Senior Advocate with Mr. Manmeet Singh, Ms. Nishtha Chaturvedi, Ms. Ria Kholi, Ms. Priya Singh and Ms. Akshita Sachdeva, Advocates.

**For Respondent: Mr. Rishav Banerjee and Mr. Saptarshi Mandal Advocates for Resolution Applicant.
Mr. Arjun Asthana and Ms. Sreenita Ghosh, Advocates for R-1.
Mr. PBA Srinivasan Advocate for R-3**

ORDER

22.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 19th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/